COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 172 of 2016

Dated: 25th July, 2017

In the matter of:

Madhya Pradesh Power Management Co. Ltd. Appellant(s)

Vs.

Sasan Power Ltd. & Ors. Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 11.09.2017.

PPS/Court Master

tpd